

fertiliser plant and so on. If these programmes are not taken up, what is the use of this gas and oil. Are you going to transport it all the way from the island the mainland at all, or are you going to utilise them for producing the by-products for use in Andaman and Nicobar Islands ?

**SHRI P.C. SETHI :** Sir, gas has been struck in Andaman and Nicobar islands. But, it cannot be said that it is commercially viable. Therefore, a few more wells will have to be dug in order to find out the commercial viability of this gas. Certainly, if the commercial viability is established, we will take steps to see that this gas is properly utilised and not flared. As far as oil is concerned, it is not struck in the Andaman and Nicobar Islands. We are aware of what we have found.

**MR. SPEAKER :** You would like to put a supplementary. Go ahead.

**SHRI K. MAYATHEVAR :** Regarding oil and gas, I shall confine myself to Andaman and Nicobar Islands, the Minister has been telling this House that in 1977-1979, exploratory works had been done.

I want to know from you what was the work done by this Government after January 1980 although I am a supporter of your Government. (*Interruptions*) I know the previous Government had been thrown out by the people of India and you have now been installed. What further steps do you take in oil exploration and further development of the Andaman and Nicobar Islands?

**MR. SPEAKER :** Is it your suggestion or question ?

**SHRI K. MAYATHEVAR :** That is because most of the people there are Tamilians. Therefore, I want to know whether you have taken serious steps following at least the footsteps of the Janata Government on this point, neglecting all the other things.

**SHRI P.C. SETHI :** As I have said before, there is continuity of the work, in respect of whatever work was done between January 1977 and May, 1977. We have now got the Magnetic and Seismic Survey Report. The findings of the Report are being interpreted. On that basis we will be digging more wells there, in order to assess what the position really is. The volume of the identified area is about 8,000 to 10,000 km. Naturally, it will take some time to commence the work. However, in 1981 December, in this very month, we will be starting further drillings.

### Radio and T.V. programmes on Dowry System

\*123. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing :

(a) how many Radio and Television programmes on the evil of the dowry system were broadcast and televised in the year 1981; and

(b) what was the nature of such programmes and who were invited to participate ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI) :** (a) and (b) 291 programmes were telecast on this subject by the different Doordarshan Kendras in 1981. The number in All India Radio would be about 2,500.

These programmes were presented in various formats like documentaries, plays, TV films, interviews, discussions, etc., in Doordarshan and in special audience programmes, Women/Youth Programmes, educational broadcasts, rural programmes/features etc., in All India Radio.

People from the different cross sections of society like social workers, writers, artists, public figures, officials, etc., were invited to participate in these programmes.

**SHRIMATI GEETA MUKHERJEE :** May I know....

**MR. SPEAKER :** Lady Minister replying to the Lady Member..

**SHRI K. MAYATHEVAR :** The subject is also dowry.

**DR. SUBRAMANIAM SWAMY :** TV is also being given in dowry.

**SHRIMATI GEETA MUKHERJEE :** Dr. Subramaniam Swamy I hope will also prevent it.

**DR. SUBRAMANIAM SWAMY :** I have not taken a penny in dowry. I have only given.

**SHRIMATI GEETA MUKHERJEE :** Given ! That is also an offence.

Now, Mr. Speaker, Sir, in answer to part (b) of my question, where I asked, who were invited to participate in such programmes, the Hon. Minister has given

interview, I would like to know whether well known women's organisations which have been in the forefront of fighting against dowry were invited or not. I would like to know whether the National Federation of Working Women (which is one of the leading organisations in this sphere) was invited or not for this interview and discussion.

Similarly, I would like to know whether the Democratic Women's Association and the Mahila Dakshata Samithi representatives were also called for interview and discussion or not.

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE) :** We have invited eminent individuals. We did not consider this matter organisationwise. I do not have information whether persons belonging to the organisation which she named, were invited or not. If the Hon. Member gives notice, I will have the information collected and given to her.

**AN HON. MEMBER :** This information could have been given.

**PROF. MADHU DANDAVATE :**  
The hon. Member herself knows.

**SHRIMATI GEETA MUKHERJEE :**  
Yes, I know that they were not called; that is why I wanted to ask, if not why not? If the Hon. Minister enquires into the matter, he will find that the case is not that these women's organisations were invited. Anyway, my second supplementary is this.

May I know whether the Government is contemplating to organise competitions on behalf of Akashvani with regard to preventing dowry, organising essay competitions among students particularly on this subject? May I know whether you will consider the proposal to organise a regular feature of holding competitions among our boys and girls on such a subject, on behalf of Akashvani? Secondly, I want to ask you about this: May I know whether you are aware that in Television programmes, sometimes pompous marriages are shown in the Newsreel, where the occasions are even graced by some of our dignitaries? Will the hon. Minister take necessary steps to stop such exhibitions of pompous marriages in TV?

**MR. SPEAKER :** Such marriages are celebrated in abundance. This is vulgarity. This should rather be discouraged by society and by this House.

**PROF. MADHU DANDAVATE :**  
Pompous marriages have already been celebrated. Will they be cancelled with retrospective effect?

**KUMARI KUMUDBEN M. JOSHI :**  
Regarding invitation to the college organisations to participate in TV and Radio programmes, I would like to inform the House that generally the TV authorities write to all the colleges affiliated to the Delhi University and asked them to provide a programme for 25-minutes duration. Then the programme will be broadcast in All India Radio and televised in Delhi Door-darshan. The best programme will be repeated. For this purpose, we will provide all the facilities to these colleges so that new talented people would be involved in the programmes. In regard to the second supplementary of the Hon. Member, I may state that we are happy that she has given suggestions and we will see that in our future programmes we take care of them.

**MR. SPEAKER :** I am happy that there is a close cooperation between the Ministers in answering the questions alternately.

**श्री सत्य नारायण जटिया :** दहेज प्रथा का दुष्परिणाम यह हो रहा है कि बहनों को भीषण यातनाएं दी जाती हैं, उनके प्रति जघन्य अपराध किए जाते हैं। जिस प्रकार से समाज की अन्य बुराइयों के बारे में रेडियो से और टी वी से प्रसारण किए जाते हैं क्या उसी प्रकार से इसके बारे में भी किए जाएंगे? जिस प्रकार परिवार नियोजन या अन्य कार्यक्रमों के बारे में प्रचार किया जाता है, दहेज को लेकर मानव के साथ जो अन्याय होता है इसके बारे में भी क्या उसी प्रकार के स्वोपन प्रतिदिन के प्रसारणों में सम्मिलित किए जाएंगे?

**श्री बसन्त साठे :** ये किए जा रहे हैं। जैसे अभी बताया गया है काफी मात्रा में ये कार्यक्रम दिए गए हैं। प्रतिदिन रेडियो और दूरदर्शन पर किसी न किसी रूप में यह बात की जाती है। लेकिन मैं मानता हूँ कि और भी ज्यादा इस में प्रयास करने की आवश्यकता है और वह किया जाएगा।

**श्री जगपाल सिंह :** दोनों सदनों की एक ज्वायंट कमेटी डावरी प्रोहिबिशन ऐक्ट 1961 पर बनी हुई है। आपने तमाम सोशल वर्कर्स, आर्गनाइजेशन और इंडिविजुअल्स को बुला कर उन को प्रयास

दने के लिए कहा है। मैं जानना चाहता हूँ कि यह जो ज्वाइंट कमेटी बनी हुई है उसको भी क्या आप ने मौका दिया है रेडियो और टी वी पर या भविष्य में उस कमेटी को प्रोग्राम देने के लिए कहने का विचार कर रहे हैं ?

श्री बसन्त साठे : अध्यक्ष महोदय, मुझे मालूम नहीं कि पार्लियामेन्टरी कमेटी को कमेटी होने के नाते आप ऐसे करने की इजाजत देंगे। लेकिन उसके जो सदस्य हैं उनको अवश्य बुलाया जाता है और बुलाए जाएंगे। कमेटी के नाते से उनको बुलाना मैं नहीं समझता हूँ कि उचित होगा।

SHRIMATI JAYANTI PATNAIK : I would like to know how many feature programmes and participating programmes that is Sangeet Sammelans and Mushairas were broadcast and telecast in 1981 and whether they were broadcast and telecast in all the Indian languages ? How many slogans in regard to evils of dowry system were broadcast and telecast in 1981 as it is seen in family planning broadcasting and telecasting ?

SHRI VASANT SATHE : A separate notice is required for this. I will collect the information and pass it on to the Member.

#### Review of Coal Organisation

\*125 SHRI M. RAMGOPAL REDDY :

SHRI B.V. DESAI :

Will the Minister of ENERGY be pleased to lay a statement showing :

(a) whether the entire coal organisation in the country is under review of the Union Government;

(b) whether this was one of the main recommendations of the Fazal Committee;

(c) if so, whether 80 per cent of the recommendations of the Fazal Committee have been accepted by Government so far; and

(d) if so, to what extent its recommendations which had been accepted have been implemented so far ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) to (c) Yes Sir.

(d) Instructions have been issued to Coal India Ltd. recently to implement the accepted recommendations.

SHRI M. RAMGOPAL REDDY : There are two Committees, one Sub-Committee and the other is the Committee headed by Shri Mohd. Fazal, Member, Planning Commission. I want to know, what are the recommendations of both these Committees, and whether they are contradictory or supplementary, to each other.

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHOUDHURY) : The Fazal Committee has made 31 recommendations. Out of these 31 recommendations, 23 recommendations have been accepted by the Cabinet, three have been rejected by the Cabinet and five recommendations are pending before the Cabinet Sub-Committee.

SHRI M. RAMGOPAL REDDY : I want to know if these recommendations are going to ease the situation in procuring the equipment. My information is that there is a lot of delay on account of certain difficulties. Though the Hon. Minister is very energetic and the production of coal has gone up 2% more than the targeted amount—it has gone up from 6% to 8% what are the specific things that the Minister has done to increase the availability of coal ?

SHRI A.B.A. GHANI KHAN CHOUDHURY : Though this does not arise out of the main question or the information of the House I would like to state that so far as indigenous equipment is concerned, we are trying to procure the equipment from indigenous sources and if they cannot supply, then we are making efforts to import the same, and the equipment would be reaching us in the schedule time.

#### Serious Accidents in Subsidiaries of Coal India Limited

\*127 SHRI KRISHNA CHANDRA HALDER :

SHRI SAMAR MUKHERJEE :

Will the Minister of ENERGY be pleased to lay a statement showing :

(a) whether Government are aware that fatal and serious accidents are increasing day by day in subsidiaries of Coal India Limited;

(b) if so, the reasons thereof;

(c) number of accidents (fatal and serious separately) that took place in the coal mines in Coal India Limited during the period from January to September, 1981; and